

THE MINISTER OF STATE OF  
THE MINISTRY OF COMMU-  
NICATIONS AND THE MINISTER OF  
STATE IN THE MINISTRY OF HOME

AFFAIRS (SHRI RAM NIWAS  
MIRDHA): (a) to (c) The requisite in-  
formation has been given in the enclosed  
Statement.

Statement

Sl. No.	Nomenclature of the Bill	Present Position
1.	The West Bengal Mazdoor, Tindal Loader, Godown man and other Workers (Regulation of Employment and Welfare) Bill, 1981.	Under examination in consultation with the admi- nistrative Ministries/Depart- ments concerned.
2.	The Trade Union (West Bengal (Amendment) Bill, 1983.	Under examination in con- sultation with the Administ- rative Ministries / Depart- ments concerned.
3.	The West Bengal Shops and Establishment (Amend- ment) Bill, 1984.	Pending with the State Government for clarifica- tions since 22.3.85.
4.	The Calcutta University (Amendment) Bill, 1984.	Under examination in con- sultation with the Adminis- trative Ministries/ Depart- ments concerned.
5.	The Code of Criminal Procedure (West Bengal (Amendment) Bill, 1984.	Pending with the State Government for clarifica- tions since 3 9.85.
6.	The West Bengal Premises Tenancy (Amendment) Bill, 1986.	Under examination in con- sultation with the Administ- rative Ministries/ Depart- ments concerned.

**Indo-Czechoslovakia science pact**

6843. SHRI R.S. MANE: Will the  
PRIME MINISTER be pleased to state:

(a) whether it is a fact that Indo-  
Czechoslovakia Science Pact has been  
signed in March, 86; and

(b) if so, the salient features of the  
pact?

THE MINISTER OF STATE IN THE

MINISTRY OF SCIENCE AND TECH-  
NOLOGY AND IN THE DEPART-  
MENTS OF OCEAN DEVELOPMENT,  
ATOMIC ENERGY, ELECTRONICS  
AND SPACE (SHRI SHIVRAJ V.  
PATIL): (a) Yes Sir.

A protocol on cooperation in the  
fields of Science and Technology between  
the Council of Scientific & Industrial  
Research, and the Czechoslovakia  
Academy of Sciences for the years 1986-88

was signed in New Delhi on March 19, 1986.

(b) The two sides noted with satisfaction the successful implementation of the existing programme. Taking into consideration the results achieved so far as well as the priorities for future development, a number of areas were identified for collaboration during the years 1986-88. Participating institutions from both countries were also identified for individual areas of cooperation.

**Foreign exchange involved in the import of computers**

6844. SHRI AJIT KUMAR SAHA : Will the PRIME MINISTER be pleased to state :

(a) how much foreign exchange has been spent for import of the computer either in whole or in parts; and

(b) what has been the total foreign exchange outlay for import of computers, either in whole or in parts, by the Computer manufacturers in the country during the year 1980-85 year-wise details ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) Government has given clearances for the import of computer systems either in whole or in parts worth Rs. 249.58 crores in foreign exchange during 1983-85, as per the following details :

Year	Value in Rs. Crores
1983	18.27
1984	80.31
1985	151.00

(b) The foreign exchange outlay for imports of parts during the period 1980-85 was about Rs. 121 crores. The year-wise details are as follows :

Year	Value in Rs. Crores
1980	9.2
1981	10.8
1982	13.9
1983	19.5
1984	21.2
1985	46.5

**Receipt of foreign contribution by some Delhi Institutions**

6845. SHRI BAJU BAN RIYAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the following institutions have been receiving contributions under the Foreign Contribution (Regulation) Act, 1976 during the period 1981 to 1984 :

- (i) Association of Voluntary Agencies for Rural Development, Delhi.
- (ii) Lokayan, Delhi.
- (iii) Society for Participation Research in Asia, Delhi.
- (iv) Public Enterprises Centre for Continuing Education, Delhi.

(b) if so, the amount received by these institutions year-wise; and

(c) the countries from which the funds have originated and the names of the organisation which have contributed the same ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a), (b) & (c) Lokayan, Delhi and Public Enterprises Centre for continuing Education, Delhi have not reported receipt of any foreign contribution during the period 1981 to 1984. A statement regarding the receipt of foreign contribution by the other two Institutions is annexed.